

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD  
ABSTRACT**

**PUBLIC SERVICES - Andhra Pradesh State Judicial Service - Junior Civil Judges - Transfers and Postings - ORDERED.**

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**ROC.NO.6046/2013-B.SPL.**

**NOTIFICATION NO.1246-B.SPL.**

**DATED:03.10.2013  
READ**

1. High Court's Notification No.910-B.Spl., dated 21.06.2013.
2. High Court's Proceedings Roc.Nos.1774 and 2013/2011 and 11/2012-Vigilance Cell, dated 18.09.2013.

**The High Court is pleased to Order the following Transfer and Posting:-**

1. Sri M.Yesuratnam, formerly Junior Civil Judge, Venkatagiri, Nellore District, who has been reinstated into service by revocation of his suspension in the High Court's Proceedings 2<sup>nd</sup> read above, is posted as I Metropolitan Magistrate, Hyderabad, VICE Smt. G.Radhika, who was granted Maternity Leave for 180 days from 14.06.2013 to 10.12.2013 in the High Court's Notification 1<sup>st</sup> read above.

2. Smt. G.Radhika, I Metropolitan Magistrate, Hyderabad, who has been granted Maternity Leave for 180 days from 14.06.2013 to 10.12.2013, shall await order of her posting.

- i) Sri M.Yesuratnam, will immediately proceed to his new station and shall take charge of his post from Special Judicial Magistrate of First Class, Excise Court, Hyderabad.
- ii) Smt. G.Radhika, shall await order of her posting.

**NOTE: The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for joining duty.**

*A.Sankar Nayana*  
**REGISTRAR (VIGILANCE)**

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars and District Judge (Enquiries) High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Director, A.P. Judicial Academy, Secunderabad.

5. The Central Project Co-Ordinator, High Court of Andhra Pradesh, Hyderabad.
6. The Accountant General, Andhra Pradesh, Hyderabad.
7. The Secretary to Government, Law (L.A.& J-Cts.C) Dept., Hyderabad.
8. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
9. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad.
10. The Director of Treasuries and Accounts, Hyderabad.
11. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
12. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad.
13. The Metropolitan Sessions Judge, Hyderabad.
14. The Prl. District and Sessions Judge, Nellore.
15. The I Addl. District and Sessions Judge, Nellore.
16. The Junior Civil Judge, Venkatagiri, Nellore District
17. The I Metropolitan Magistrate, Hyderabad
18. The Special Judicial Magistrate of First Class, Excise Court, Hyderabad
19. The President, Andhra Pradesh State Judicial Officers Association (Sri P.Muthyala Naidu, Prl. District and Sessions Judge, Vizianagaram.)
20. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
21. The Pay and Accounts Officer, Hyderabad.
22. The District Treasury Officer, Nellore.
23. The Sub Treasury Officer, Venkatagiri, Nellore District
  
24. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad